

मिशनरी संगठनों को उनके व्यय का लेखा-जोखा रखने तथा जांच के लिए उसे प्रस्तुत करना अपेक्षित हो।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) Statistics are not maintained separately for remittances received from abroad by missionary organisations only. Therefore, while it would not be possible to furnish precise information about the total amount of foreign remittances received by various christian Missionary organisations and individuals, Government have reasons to believe that during the last two years, about Rs. 33.43 crores and 47.66 crores have been received by missionaries and missionary organisations from foreign sources. Information regarding assistance received in kind is not available.

(b) No, Sir. There is no law requiring missionaries or missionary organisations to maintain and submit for scrutiny accounts of expenditure.]

SCALE OF SCRUTINISER/JUNIOR ACCOUNTANT IN THE DEPARTMENT OF REHABILITATION

\*669. DR. BHAI MAHAVIR: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the post of Scrutiniser/Junior Accountant in the scale of Rs. 168-300 in the Department of Rehabilitation is higher than that of Upper Division Clerk in the scale of Rs. 130-300;

(b) whether it is also a fact that some Scrutinisers/Junior Accountants in the above scale declared surplus from the offices of Regional Settlement Commissioner/Chief Settlement Commissioner, New Delhi, in the year 1968, were provided alternative jobs in the Delhi Milk Scheme in the scale of Rs. 210-380;

†[ ] English translation.

(c) whether it is also a fact that the Accountants declared surplus in the office of the Chief Settlement Commissioner with effect from 31st May, 1972 (A.N.) have been absorbed in the lower scale of Rs. 130-300 and have even been denied their personal scale of Rs. 168-300; and

(d) whether it is also a fact that personal scales have been allowed in other such cases/categories and if so, the reasons for such discrimination?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA):

(a) The Department of Rehabilitation have treated the post of Scrutiniser/Junior Accountant as higher than that of Upper Division Clerk.

(b) Yes, Sir; except that the posts in the Delhi Milk Scheme carried the scale of Rs. 200-380 and not Rs. 210-380.

(c) Two Junior Accountants were absorbed as Accounts Clerks in the scale of Rs. 130-300, but they were permitted to carry their own scale of pay (Rs. 168-300) as personal to them.

(d) In view of the answer to part (c), the question of discrimination does not arise.

ASSISTANCE FROM FILM FINANCE CORPORATION TO FILM PRODUCERS

\*670. SHRI SHYAMLAL GUPTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the extent of financial assistance given by the Film Finance Corporation to film producers during the past three years (year-wise);

(b) the amount which fell due for recovery during these years to the Corporation and the amount actually realised;

(c) the amount of bad debt and amount written off by the Corporation during the said period; and

(d) the names of defaulting parties and action taken to recover the outstanding dues?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) A total of Rs. 47,41,496 has been disbursed to movie-makers

during the years 1969-70, 1970-71 and 1971-72.

(b) A statement containing the information is laid on the Table of the House.

(c) No debt has been written off by the Corporation during the three years mentioned above.

(d) Does not arise.

I.—Amount fallen due for recovery

As on	Total recoveries due (including from loans given in pre-1969 period)		
	Principal	Interest	Total
	Rs.	Rs.	Rs.
31-3-70	55,10,158	8,66,929	63,77,087
31-3-71	59,48,459	11,23,720	70,72,179
31-3-72	69,02,859	11,14,804	80,17,663

The figures of loans fallen due at the end of each financial year, as indicated above, are arrived at after adjusting the recoveries effective. Total loans fallen

due (Principal only) as on 31-3-72 in respect of loans sanctioned during the period 1969-72 amounted to Rs. 10,47,031.

II.—Amount actually realised

Year	Total amount realised (including from loans given in pre-1969 period)			Amount realised from loans given during last three years only (Principal only)
	Principal	Interest	Total	
	Rs.	Rs.	Rs.	Rs.
1969-70	15,91,032	3,86,748	19,77,780	52,234
1970-71	4,47,195	1,87,037	6,34,232	1,75,367
1971-72	9,51,703	1,60,312	14,12,015	3,48,079
	29,89,930	10,34,097	40,24,027	5,75,680